

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-988/ND/2018

In the matter of:

Naveen Malhotra

....Applicant

Vs.

Vishal Global Ltd.

....Respondent

Under Section: 9 of IBC Code, 2016.

Order delivered on 18.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Bharat Gupta, Adv.

For the Respondent :

ORDER

Order reserved. In the meanwhile, learned counsel for the appellant undertakes to file the copy of certificate of registration of IRP within three days.

— SID —

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**